

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

RSA No. 1470 of 2016 (O&M)

Next Date of hearing- 7.11.2019

Narinder Kaur

...Appellant(s)

Vs.

Sameer Kumar Dass.

...Respondent(s)

Petition/Appeal U/s 151C.P.C. and other relevant provision of CPC.

To,

Sole Respondent Sameer Kumar Dass s/o Radha-Raman Dass, r/o H.
No. 4688/1, Namdar Khan Road, Patiala

In the above titled petition/appeal, the respondent(s)/defendant(s) could not be served in ordinary process. It is ordered that the respondent(s)/defendants should appeal in person or through counsel on 7.11.2019 at 10 A.M. Sharp.

For details log on to www.highcourtchd.gov.in

(NOT TO BE PUBLISHED IN NEWSPAPER)

The above Court notice is forwarded to the Manager, The Punjabi Tribune for publication and necessary compliance. Copy of the publication be sent to this Court before the next date of Hearing i.e. 7.11.2019.

Publication charges will be paid/deposited by the bearer of this letter.

Mayal
29/11/19
Superintendent RSA
For Registrar Judicial
Punjab and Haryana High Court,
Chandigarh.

Am 29/11/19